

**GOVERNMENT OF INDIA**  
**MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 12.11.2010**  
**ANSWERED ON**  
**MONITORING OF IMPLEMENTATION OF RIGHT TO EDUCATION ACT .**

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Dr. T. Subbarami Reddy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether Government plans to appoint Central watchdogs in each State to monitor implementation of the Right to Education Act following Supreme Court order to keep track on how States perform;
- (b) if so, by when the Committee is likely to be set up;
- (c) whether Right to Education Commissioners will report to the National Commission for Protection of Child Rights;
- (d) whether the proposed project will be funded by Government; and
- (e) if so, to what extent Government has taken a decision in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) to (e): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 inter alia provides that the National Commission for Protection of Child Rights (NCPCR) and the State Commissions for Protection of Child Rights (SCPCRs) shall examine and review safeguards for rights of the child under the Act, recommend measures for their effective implementation, inquire into complaints relating to child's rights to free and compulsory education and take steps as provided under sections 15 and 24 of the Commissions for Protection of Child Rights Act, 2005. The Act also provides that where the SCPCR has not been constituted in a State, the State Government may constitute an authority to perform the functions enlisted in Section 31(1) of the RTE Act.

Under the Commissions for Protection of Child Rights Act, 2005, the NCPCR and the SCPCRs have the powers to examine and review the safeguards provided by or under any law for the time being in force for the protection of child rights and recommend measures for their effective implementation. The norms under Sarva Shiksha Abhiyan (SSA) have been revised to provide financial support to NCPCR/SCPCR as a component of research, monitoring, evaluation and supervision.